

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3358
TO BE ANSWERED ON MARCH 20, 2025**

BENEFICIARIES UNDER PMAY-U IN MAHARASHTRA

NO. 3358. SHRI NARAYAN TATU RANE:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the total number of beneficiaries allotted houses under the Pradhan Mantri Awas Yojana Urban (PMAY-U) in Maharashtra;**
- (b) the amount of the funds allocated to Maharashtra under the PMAY-U during the last five financial years;**
- (c) the number of houses allotted to beneficiaries under the PMAY-U scheme during the said period; and**
- (d) the number of remaining eligible beneficiaries in Maharashtra not been provided the funds for housing under the said scheme and the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries across the country including in the State of Maharashtra. The scheme has been extended till 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. PMAY-U is a demand driven scheme. Funds are released to States/UTs for sanctioned houses based on physical and financial progress and compliances as per scheme guidelines.

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In the last five years, approx. 6.80 lakh houses have been completed in Maharashtra and ₹14,656 crore has been released to State government and Central Nodal Agencies for PMAY-U in Maharashtra. The details of the houses sanctioned, grounded, and completed as well as central assistance sanctioned and released under the PMAY-U in Maharashtra since inception of the scheme and during the last five years are at Annexure.

Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to assist 1 crore additional eligible urban beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 30 States/UTs including Maharashtra have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. PMAY-U 2.0 is a demand drive scheme with no fixed targets. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024. The unified web portal for submitting online application and operational guidelines can be accessed at <https://pmay-urban.gov.in>. 'In-principle' approval for allocation of 6.77 lakh houses, including 92,000 for the State of Maharashtra, has been given under PMAY-U 2.0.

Physical and Financial Progress under PMAY-U in the State of Maharashtra

| Sr. No. | Particulars | Since Inception | During Last Five years (FY 2019-24) |
|---------|--|-----------------|-------------------------------------|
| 1 | Houses Sanctioned (Nos) | 13,64,923 | 7,87,148 |
| 2 | Houses Grounded for Construction (Nos) | 10,90,921 | 7,81,708 |
| 3 | Constructions of Houses Completed (Nos) | 8,85,892 | 6,80,691 |
| 4 | Houses Occupied (Nos) | 8,08,693 | 6,05,555 |
| 5 | Central Assistance Sanctioned (₹ in Cr.) | 25,548.21 | 15,895.64 |
| 6 | Central Assistance Released (₹ in Cr.) | 19,323.38 | 14,656.31 |